NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

: CP/20/2017 PETITION NUMBER

: CLOUDCHERRY ANALYTICS PRIVATE LTD NAME OF THE PETITIONER(S)

: 66 UNDER SECTION

Represented by Name (in Capital)

K.RAMASAMY C.V.MOHANKUMAR

Course der Petitioner Culty

Joint-Director,

minister & Carpenti Hair

(R.D. Is Ma)

ORDER

Counsel for petitioner present. Joint Director representing the RD present. Heard both the counsels in relation to the affidavit filed by the RD. Order is reserved.

-sel -S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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